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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.No. 438/93

Tuesday this the 29th October, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE MR. R.K. AHOOJA, ADMINISTRATIVE MEMBER

Shri Sardare,
R/o House No.621, Alipur Block,
Delhi. Applicant

(By Advocate Shri Ashok Agarwal (represented)

Vs.

1. Delhi Administration through
Chief Secretary, 5, Alipur Road,
Delhi-110 054.

2. The Development Commissioner,
Delhi Administration,
5/9, Under Hill Road,
Delhi-110 054. Respondents

The application having been heard on 29.10.96
the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), CHAIRMAN

Learned counsel for applicant submits
that the matter has become infructuous with
passage of time. Recording the submission, we
dismiss the application as infructuous. No costs.

Dated the 29th October, 1996.

R.K. Ahooja
R.K. AHOOJA
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR(J)
CHAIRMAN

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